

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.306

IA-4652/2022 IA-3716/2022

In

IB-78(ND)/2021

IN THE MATTER OF:

LH Asian Trade Finance Fund Ltd.

Vs.

M/s Worlds Window Trading Pvt. Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 28.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Mr. Rajesh Rattan, Advocate in IA-3716/2022

ORDER

IA-4652/2022 & IA-3716/2022:-

None appears for the Applicant.

Mr. Rajesh Rattan, Ld. Counsel appears for the Respondent (PNB).

In the interest of justice, the matter is adjourned to **23.05.2023**.

List on **23.05.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)